

ITEM NO.2

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 13-08-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s)

Mr. Manoj K. Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. T. Mahipal, Adv.
Mr. Suraj Singh, Adv.
Mr. Pradeep Misra, AOR

Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

As a last chance, four weeks' time is granted to the appellant
to file spare copies.

(MANISH SETHI)
COURT MASTER (SH)

(KAILASH CHANDER)
BRANCH OFFICER